

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/6/09/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D.Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 23rd November, 2021.

Sub:- Casual leave.

Ref:- Your letter No. DJKA/8062/2021 Dated 22nd November, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.11.2021**, has been granted. The next senior most Judicial officer at the station shall be in charge of your Court and office during your absence.

Yours faithfully,


sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/6/10/A, dated 23.11.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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